

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.215/2018

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.23/10/2018/NCLAT/UR/985

In the matter of:

Jungheinrich Lift Truck India Pvt. Ltd. Appellant

Versus

United Cold Chain and Food
Processing Ltd. Respondent

Appearance: None.

05.12.2018

No one appeared on behalf of the Appellant. Put up again on
07.12.2018 before the Registrar Court.

(Peeush Pandey)
Registrar